

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6447/2026 BLAPL/2144/2026	ANWARI KHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/000007/2026
2	D-BLAPL/6505/2026 BLAPL/2145/2026	ARATI PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/000011/2026
3	D-BLAPL/6517/2026 BLAPL/2146/2026	LAXMAN MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /681 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000966/2025
4	D-BLAPL/6532/2026 BLAPL/2147/2026	DEBASIS PATTNAIK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	GOSANINUAGAM /24 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000166/2025
5	D-BLAPL/6559/2026 BLAPL/2148/2026	SATYAJIT MISTRY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	M.V.79 /20 /2026 A.D.J.,MALKANGIRI(Malkangiri) Spl/000007/2026
6	D-BLAPL/6476/2026 BLAPL/2149/2026	DILIP KUMAR MOHANTY @ BITU VS STATE OF ODISHA(EXCISE)	PURNA CHANDRA DAS VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/000073/2025
7	D-BLAPL/6485/2026 BLAPL/2150/2026	BIBHU @ BIBHUTI MALIK @ BIBHUTIBHUSAN MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /250 /2023 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000273/2023
8	D-BLAPL/6312/2026 BLAPL/2151/2026	SANTOSH GOND VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KUNDEI /3 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000027/2025
9	D-BLAPL/6366/2026 BLAPL/2152/2026	SANATAN PRADHAN @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /47 /2026 J.M.F.C,TANGI(Khordha) GR/0000122/2026
10	D-BLAPL/6459/2026 BLAPL/2153/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /1164 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002085/2025
11	D-BLAPL/6464/2026 BLAPL/2154/2026	KUNA @ ALOK ROUSTRAY VS STATE OF ODISHA	KULDEEP MOHANTY VS	MAHANGA /384 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000197/2024

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12	D-BLAPL/6466/2026 BLAPL/2155/2026	SANJAYA MAHARANA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NAYAPALLI P.S. /171 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000192/2025
13	D-BLAPL/6439/2026 BLAPL/2156/2026	SUKANT ROUSTRAY @ SUKANTA ROUSTRAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	NIRAKARPUR /47 /2026 J.M.F.C,TANGI(Khordha) GR/0000122/2026
14	D-BLAPL/6540/2026 BLAPL/2157/2026	MD. SADDAM HUSAIN VS STATE OF ODISHA	BISHNU MOHAN MOHAPATRA VS	BHADRAK TOWN /587 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002338/2025
15	D-BLAPL/6550/2026 BLAPL/2158/2026	NIROD MAHANAND VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /171 /2025 PRESIDING OFFICER,OPID COURT,SAM ST/0000292/2025
16	D-BLAPL/5074/2026 BLAPL/2159/2026	ASHOK KHETI VS STATE OF ODISHA	NIRANJAN PANDA VS	MANAMUNDA /37 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000054/2026
17	D-BLAPL/6533/2026 BLAPL/2160/2026	DEBASIS PATTNAİK VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	CHATRAPUR /107 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000252/2025
18	D-BLAPL/5833/2026 BLAPL/2161/2026	SANIA @ BHAGABAN MAHALİK VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	BASTA /292 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000686/2025
19	D-BLAPL/6033/2026 BLAPL/2162/2026	HRUSHIKESH NAIK VS STATE OF ODISHA	BHARATI DASH VS	//0 J.M.F.C., KESINGA(Kalahandi) 2(A)CC/0000014/2026
20	D-BLAPL/6548/2026 BLAPL/2163/2026	PANKAJ SUREN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /89 /2023 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000095/2023
21	D-BLAPL/6493/2026 BLAPL/2164/2026	PRATAP NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	//0 ADDL.SESSIONS JUDGE,NIMPARA(Puri) TR/0000011/2026
22	D-BLAPL/6383/2026 BLAPL/2165/2026	BAPINA SAMAL @ BAPNA SAMOL VS STATE OF ODISHA	SUJIT KUMAR DAS VS	BARANGA /2 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000026/2026
23	D-BLAPL/6197/2026	JEREMIAH RAITA	DR.NIRANJAN SWAIN	//

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	BLAPL/2166/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000028/2025
24	D-BLAPL/6484/2026 BLAPL/2167/2026	SANIA KERKETTA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KOIDA /240 /2025 JMFC, KOIDA AT BONAI(Sundargarh) GR/0000817/2025
25	D-BLAPL/6237/2026 BLAPL/2168/2026	THANU @ PRADEEP KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /191 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000218/2024
26	D-BLAPL/6488/2026 BLAPL/2169/2026	BAHADUL @ BAHADUR CHHATRIA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHEDEN /13 /2025 DIST.AND SESSIONS JUDGE,BARGARH CT/0000079/2025
27	D-BLAPL/6501/2026 BLAPL/2170/2026	SABIR ALLI VS STATE OF ODISHA	SARFARAZ AHMED VS	GOBINDAPUR /89 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000016/2026
28	D-BLAPL/6563/2026 BLAPL/2171/2026	KANAH NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000050/2025
29	D-BLAPL/6592/2026 BLAPL/2172/2026	JAYA GOLORY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHITRAKONDA /172 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000132/2025
30	D-BLAPL/6184/2026 BLAPL/2173/2026	MD. ALIJAN @ MD. ALIJAN ANSARI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /14 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000062/2026
31	D-BLAPL/6522/2026 BLAPL/2174/2026	DASA @ DASARATHI DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	GHASIPURA /171 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000080/2024
32	D-BLAPL/6523/2026 BLAPL/2175/2026	KANI @ SAYANTI JENMANI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000002/2026
33	D-BLAPL/6568/2026 BLAPL/2176/2026	BIRENDRA KUMAR @ DANDAPANI KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /95 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000076/2025
34	D-BLAPL/5839/2026 BLAPL/2177/2026	AMARJIT RAM VS	ACHYUTANANDA PATTANAİK VS	NCB BHUBANESWAR /4 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khor

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35	D-BLAPL/5972/2026 BLAPL/2178/2026	UNION OF INDIA GITANJALI BARAD VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TR/0000112/2021 SPECIAL CRIME UNIT /14 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002644/2025
36	D-BLAPL/6569/2026 BLAPL/2179/2026	PADMALOCHAN KANHAR @ PADMOLOCHAN KANHAR @ HARA @ HAREKRUSHNA VS STATE OF ODISHA	SKRINIKANTA DWIBEDI VS	KHAJURIPADA /95 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000076/2025
37	D-BLAPL/6030/2026 BLAPL/2180/2026	SUNIL BANJARA @ SUNIL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KORAPUT GRPS /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000144/2025
38	D-BLAPL/6486/2026 BLAPL/2181/2026	LAXMIKANTA SUNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BINIKA /227 /2025 DISTRICT AND SESSIONS JUDGE,SONEPATNA ST/0000002/2026
39	D-BLAPL/6558/2026 BLAPL/2182/2026	MUKA KABASI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /173 /2025 GRAMA NYAYALAYA, KORUKONDA(Malkangiri) GR/0000165/2025
40	D-BLAPL/6561/2026 BLAPL/2183/2026	RAMESH ANJANA VS STATE OF ODISHA	ABHISHEK DASH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000366/2024
41	D-BLAPL/6473/2026 BLAPL/2184/2026	JIRA KENDRUKA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	NARAYANPATNA /2 /2014 ADDL DISTRICT AND SESSIONS JUDGE, NARAYANPATNA CT/0000163/2025
42	D-BLAPL/6575/2026 BLAPL/2185/2026	RANJIT KUMAR PADHY @ MILI VS STATE OF ODISHA (OPID)	DEVASHIS PANDA VS	GUNUPUR /78 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BELAGANPUR GR/0000002/2023
43	D-BLAPL/5837/2026 BLAPL/2186/2026	BIJU JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000128/2025
44	D-BLAPL/6067/2026 BLAPL/2187/2026	MANOJ KHARWAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000003/2026
45	D-BLAPL/6318/2026 BLAPL/2188/2026	AFTAB KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	RAGHUNATHPALI /473 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000112/2024

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46	D-CMAPL/49889/2025 CMAPL/25/2026	ODISHA STATE HOUSING BOARD ,BHUBANESWAR VS STATE CONSUMER DISPUTE REDRESSAL COMMISSION,CUTTACK	ADV. VS	// 0 //
47	D-CMP/9169/2026 CMP/414/2026	KAMALAKANTA DAKHINRAY VS SACHIKANTA DAKHINRAY	SASANKA SEKHAR SATAPATHY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000355/2013
48	D-CONTC/5474/2026 CONTC/1318/2026	NABAKISHORE PATI VS N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
49	D-CONTC/7516/2026 CONTC/1319/2026	GANGADHAR PARIDA VS ARVIND AGRAWAL, IAS	PRATAP KUMAR BEHERA VS	// 0 //
50	D-CONTC/3942/2026 CONTC/1320/2026	BATAKRUSHNA LENKA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// 0 //
51	D-CONTC/7636/2026 CONTC/1321/2026	BAIKUNTHA NATH SAHOO VS AMRIT SAHOO, OAS TAHASILDAR CUM MAGISTRATE, NARASINGHPUR	ADV. VS	// 0 //
52	D-CONTC/7882/2026 CONTC/1322/2026	MANANGING COMMITTEE OF RAMACHANDRAPUR HIGH SCHOOL,DURGAPUR VS DR. N.THIRUMALA NAIK ,I.A.S	NIRANJAN KUMAR MISHRA VS	// 0 //
53	D-CONTC/7895/2026 CONTC/1323/2026	RAJESH KUMAR DAS VS Y.B KHURANIA,IPS, DG AND IG OF POLICE, ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
54	D-CONTC/7804/2026 CONTC/1324/2026	SUDHANSU KUMAR TRIPATHY VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0 //
55	D-CONTC/7806/2026 CONTC/1325/2026	PRAMOD KUMAR SAHOO VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0 //
56	D-CONTC/7809/2026 CONTC/1326/2026	DAFEDAR BARIK VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0 //
57	D-CONTC/7958/2026	RENUBALA SWAIN	ADV.	//

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	CONTC/1327/2026	VS	VS	0
		MAUSHUMILATA PADHI, I.A.S		//
58	D-CONTC/8555/2026	GAGAN BIHARI MOHAPATRA	ADNAN SARMADI	//
	CONTC/1328/2026	VS	VS	0
		DIPTIMAYEE BEHERA, TAHASILDAR, BARI		//
59	D-CONTC/7935/2026	CHINMAYA PASAYAT	SANTOSH KUMAR NANDA	//
	CONTC/1329/2026	VS	VS	0
		UDAY A KAOLE, CHAIRMAN CUM M.D., MAHANADI COALFIELD LTD., SAMBALPUR		//
60	D-CONTC/7941/2026	ALEKHA CHANDRA PATRA	ADV.	//
	CONTC/1330/2026	VS	VS	0
		GIRISH S.N., IAS		//
61	D-CONTC/7950/2026	SARBESWARI BEWA	ADV.	//
	CONTC/1331/2026	VS	VS	0
		DR. N.THIRUMALA NAIK ,I.A.S		//
62	D-CONTC/8022/2026	RAMESH CHANDRA BARIK	SUSHREE SANGITA PASAYAT	//
	CONTC/1332/2026	VS	VS	0
		N.S.THIRUMALA NAIK, PRINCIPAL SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
63	D-CONTC/8025/2026	ALOK MISHRA	SUSHREE SANGITA PASAYAT	//
	CONTC/1333/2026	VS	VS	0
		N.S.THIRAMALA NAIK, PRINCIPAL SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
64	D-CONTC/7382/2026	BABUNI PADHY	SHARMISTHA SAMAL	//
	CONTC/1334/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
65	D-CONTC/7139/2026	SUNIL KUMAR GHOSH	ADV.	//
	CONTC/1335/2026	VS	VS	0
		DURJYODHAN BEHERA, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, BALASORE		//
66	D-CONTC/8073/2026	BRAJA KISHORE NAYAK	ADV.	//
	CONTC/1336/2026	VS	VS	0
		GIRISH S.N., I.A.S		//
67	D-CONTC/7152/2026	ANJANA KUMARI SINGH	ADV	//
	CONTC/1337/2026	VS	VS	0
		ASWASTHY S., SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//
68	D-CONTC/7378/2026	NIRANJAN PATRA	SHARMISTHA SAMAL	//
	CONTC/1338/2026	VS	VS	0

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69	D-CONTC/8010/2026 CONTC/1339/2026	ARVIND AGRAWAL, IAS LOKAJANANI SAHANY VS DINABANDU SAHU, PRINCIPAL ACCOUNTANT GENERAL(A AND E), ODISHA	ADV. VS	// // ()
70	D-CONTC/8018/2026 CONTC/1340/2026	NARAYAN JENA VS HRUSIKESH BEURA, OES, D.E.O., CUTTACK	ADV. VS	// // ()
71	D-CRLA/5317/2026 CRLA/241/2026	BABAN @ MADAN MOHAN SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
72	D-CRLA/5056/2026 CRLA/242/2026	BALIA@BALARAM BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
73	D-CRLA/3781/2026 CRLA/243/2026	SATYABAN GIRI VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /4 /2021 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000002/2021
74	D-CRLA/5605/2026 CRLA/244/2026	PITABASA NAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /194 /2022 A.D.J.,KANTABANJI(Balangir) SC/0000015/2023
75	D-CRLA/6041/2026 CRLA/245/2026	MUNA KHAN@SK ABDUL SIDDIQUI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	ATHGARH /302 /2022 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000168/2022
76	D-CRLLP/6520/2026 CRLLP/29/2026	STATE OF ODISHA(VIG.) VS MAHADEV PATI	SANGRAM DAS, S.C.VIGILANCE VS	BHUBANESWAR VIGILANCE /57 /2000 ADDL.SPL.JUDGE (VIG),BHUBANESWAR TR/0000178/2006
77	D-CRLMA/6416/2026 CRLMA/36/2026	RAMACHANDRA PADHY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /121 /2022 A.D.J., GUNUPUR(Rayagada) CT/0000003/2023
78	D-CRLMC/6139/2026 CRLMC/736/2026	SUSHANT@ SUSANTA KU.PRADHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP MODEL /299 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Spl/0000132/2023
79	D-CRLMC/39044/2025 CRLMC/737/2026	SUNIL KUMAR RATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CDA-II /75 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000514/2023

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80	D-CRLMC/37291/2025 CRLMC/738/2026	TANMAY KUMAR SATHUA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHAULI PS /244 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002058/2025
81	D-CRLMC/5816/2026 CRLMC/739/2026	DEEPAK KUMAR KARADA@DIPU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	PARLAKHEMUNDI /5 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000005/2026
82	D-CRLMC/6100/2026 CRLMC/740/2026	NABA KISHORE BEHERA VS STATE OF ODISHA(VIG.)	BHABANI SANKAR MISHRA VS	SAMBALPUR VIGILANCE /30 /2021 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000037/2022
83	D-CRLMC/6336/2026 CRLMC/741/2026	DASARATHA BEHERA@BAPI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /113 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000279/2023
84	D-CRLMC/5591/2026 CRLMC/742/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	MOHAMMED FARADISH VS	HINJILI /165 /2023 J.M.F.C.,HINJILI(Ganjam) GR/0000141/2023
85	D-CRLMC/5615/2026 CRLMC/743/2026	RAMAKANTA NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /237 /2022 J.M.F.C.,ASKA(Ganjam) GR/0000679/2022
86	D-CRLMC/5743/2026 CRLMC/744/2026	PRABHAT KUMAR PANDA@MITU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BHANJANAGAR /113 /2007 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000274/2007
87	D-CRLMC/5716/2026 CRLMC/745/2026	SRIKANTA PARDHIA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /519 /2015 S.D.J.M.,BARGARH(Bargarh) CT/0001345/2015
88	D-CRLMC/6676/2026 CRLMC/746/2026	MINATIRANI MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SINGHADWAR PS /12 /2020 J.M.F.C.,PURI(Puri) GR/0000287/2020
89	D-CRLMC/5884/2026 CRLMC/747/2026	SANTOSH KUMAR CHARACHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /53 /2014 A.D.J.,CHATRAPUR(Ganjam) ST/0000184/2014
90	D-CRLMC/6039/2026 CRLMC/748/2026	JAGABANDHU SETHY@BABULI SETHY VS STATE OF ODISHA	BIKRAM RATH VS	KHUNTUNI /61 /2013 A.D.J.,ATHAGARH(Cuttack) ST/0000033/2020
91	D-CRLMC/6551/2026	DIPA MOHAPATRA	SURYA NARAYAN MISHRA	JODAPADAR /126 /2024

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	CRLMC/749/2026	VS STATE OF ODISHA	VS	JMFC, KANAS(Puri) GR/0000277/2024
92	D-CRLMC/6386/2026 CRLMC/750/2026	BASUDEV BHOI VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	//0 1ST A.D.J., CUTTACK(Cuttack)
93	D-CRLMC/6525/2026 CRLMC/751/2026	RANKANIDHI PARIDA VS STATE OF ODISHA	SK. ZAFARULLA VS	2(A)CC/000005/2025 UDITNAGAR /274 /2022
94	D-CRLMC/6565/2026 CRLMC/752/2026	DILLIP KUMAR DASH VS STATE OF ODISHA	SANJIT MISHRA VS	GR/0001928/2022 //0 S.D.J.M.,PURI(Puri)
95	D-CRLMP/5767/2026 CRLMP/304/2026	BAPI GOCHHAYAT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ICC/0000197/2022 DHENKANAL SADAR /94 /2026 ()
96	D-CRLMP/4769/2026 CRLMP/305/2026	RAGHUNATH PATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// KAMARDA /215 /2025 ()
97	D-CRLMP/5973/2026 CRLMP/306/2026	SUBHALAXMI DEO VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur)
98	D-CRLMP/6585/2026 CRLMP/307/2026	SANMANI KUMBHAR @ SANAMANI BICHHI VS STATE OF ODISHA	SOUGAT DASH VS	CRL.EXN/0000078/2025 BRAHMANITARANG /242 /2022 ()
99	D-CRLMP/6398/2026 CRLMP/308/2026	RASHMITA PANDA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// RAIRAKHOL /266 /2025 ()
100	D-CRLREV/6436/2026 CRLREV/181/2026	BANDANA MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MARKAT NAGAR /10 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000026/2024
101	D-CRLREV/6578/2026 CRLREV/182/2026	RABINDRANATH SAHU VS SUSMITA MOHANTY	PRAGYAN PARAMITA MOHANTY VS	//0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar)
102	D-CRLREV/6584/2026 CRLREV/183/2026	RABINDRANATH SAHU VS	PRAGYAN PARAMITA MOHANTY VS	MIS.CASE/0000044/2023 //0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar)

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103	D-CRLREV/6588/2026 CRLREV/184/2026	SUSMITA MOHANTY RABINDRANATH SAHU VS SUSMITA MOHANTY	PRAGYAN PARAMITA MOHANTY VS	MIS.CASE/0000030/2024 //0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar
104	D-EXP/6586/2026 EXP/24/2026	SAUMYA RANJAN SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	MIS.CASE/0000037/2025 // (//
105	D-FAO/9232/2026 FAO/92/2026	STATE OF ODISHA VS THE MANAGING COMMITTEE OF AMARESWAR BIDYAPITHA,GANJAM	DEBASISH TRIPATHY, A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA
106	D-MSA/8323/2026 MSA/17/2026	SARAT KUMAR RATH VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BHUBANESWAR	TANMAY MISHRA VS	Gia/0000736/2012 // ODISHA REAL ESTATE APPELLATE TR
107	D-RPFAM/8851/2026 RPFAM/71/2026	SANTWANA TRIPATHY@DASH VS SRIKANT DASH	DURGA PRASAD DHAL VS	OREAT/0000048/2021 // JUDGE, FAMILY COURT, SAMBALPUR(
108	D-RSA/8360/2026 RSA/111/2026	SATYANARAYAN SINGH VS LILA DEVI SINGH	GOKULANANDA SAHU VS	CRMC/0000008/2023 // DIST.& SESSIONS JUDGE,NAWAPARA(
109	D-RSA/41271/2025 RSA/112/2026	RAMA CHANDRA SAHOO VS SULOCHANA SAHOO	PRASANNA KUMAR SWAIN VS	RFA/0000013/2023 // A.D.J.,SALIPUR(Cuttack)
110	D-RSA/7476/2026 RSA/113/2026	NIRUPAMA THAKUR VS LABA MALLIK	BUDHIRAM DAS VS	RFA/0000010/2024 // A.D.J.,SONEPUR(Sonepur)
111	D-RSA/7528/2026 RSA/114/2026	BIJAYA KUMAR AGRAWAL VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	RFA/0000018/2013 // A.D.J.,KANTABANJI(Balangir)
112	D-TRP(C)/6766/2026 TRP(C)/63/2026	SUMITRA BEHERA VS LALITA KUMAR PARIDA	PRANAYANEE DASMOHAPATRA VS	RFA/0000024/2016 // JUDGE FAMILY COURT,PURI(Puri)
113	D-TRP(C)/8956/2026 TRP(C)/64/2026	BISHNU PRIYA DAS VS JAYANTA KUMAR SUBUDHI	ARIJEET MISHRA VS	CP/0000450/2025 // JUDGE FAMILY COURT,BHUBANESWA

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114	D-TRP(C)/8993/2026 TRP(C)/65/2026	REHANA BEGUM VS SAYED HAPIJUR REHEMAN	MOHAMMED RIAZ VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000777/2024
115	D-TRP(C)/9097/2026 TRP(C)/66/2026	GUDLI MISHRA VS PRITAM DASH	BIJAY KUMAR MISHRA VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CP/0000013/2025
116	D-TRP(C)/9182/2026 TRP(C)/67/2026	SUNITA BAITHARU VS S.JAGANNATH ACHARYA	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000277/2025
117	D-TRPCRL/6388/2026 TRPCRL/21/2026	ANUBHAB PRADHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	UDITNAGAR /321 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000206/2024
118	D-WP(C)/8599/2026 WP(C)/6907/2026	SWARNALATA PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
119	D-WP(C)/8633/2026 WP(C)/6908/2026	JAYAKRUSHNA MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// () //
120	D-WP(C)/8627/2026 WP(C)/6909/2026	SARAT CHANDRA SETH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
121	D-WP(C)/8668/2026 WP(C)/6910/2026	SUDHAKAR NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// () //
122	D-WP(C)/8596/2026 WP(C)/6911/2026	MADHABA BARIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //
123	D-WP(C)/8375/2026 WP(C)/6912/2026	DIPTIMAYEE SWAIN @ RANARAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
124	D-WP(C)/8266/2026 WP(C)/6913/2026	SUBHAM KAHALI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //
125	D-WP(C)/6534/2026	K. SUDHAKAR	DURGA PRASAD PATTNAIK	//

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	WP(C)/6914/2026	VS AUTHORIZED OFFICER, DCB BANK REGIONAL OFFICE, BHUBANESWAR	VS	0 //
126	D-WP(C)/8376/2026 WP(C)/6915/2026	BICHITRA ROUT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
127	D-WP(C)/7568/2026 WP(C)/6916/2026	AJAYA KUMAR PARIDA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
128	D-WP(C)/8386/2026 WP(C)/6917/2026	BABULAL KAR VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
129	D-WP(C)/8270/2026 WP(C)/6918/2026	BINOD BIHARI PATTANAIK VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
130	D-WP(C)/8631/2026 WP(C)/6919/2026	SRIDHAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
131	D-WP(C)/7999/2026 WP(C)/6920/2026	BINA HARIYANI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
132	D-WP(C)/8465/2026 WP(C)/6921/2026	SANJEEB KUMAR PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
133	D-WP(C)/8491/2026 WP(C)/6922/2026	DASARU KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
134	D-WP(C)/8656/2026 WP(C)/6923/2026	DEBENDRA NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
135	D-WP(C)/8277/2026 WP(C)/6924/2026	IQRA PARWEEN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
136	D-WP(C)/8578/2026 WP(C)/6925/2026	SUBASH CHANDRA PATTNAIK VS	BIJAY KUMAR BEHERA VS	// 0

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137	D-WP(C)/3082/2026 WP(C)/6926/2026	STATE OF ODISHA SK SADURUDDIN VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	ALOK KUMAR MOHAPATRA VS	// // ()
138	D-WP(C)/8291/2026 WP(C)/6927/2026	LAXMIPRIYA DASH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// () //
139	D-WP(C)/8026/2026 WP(C)/6928/2026	UDAN SOREN VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// () //
140	D-WP(C)/3658/2026 WP(C)/6929/2026	JYOTIRMAYA BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
141	D-WP(C)/8373/2026 WP(C)/6930/2026	SAROJINI DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
142	D-WP(C)/8730/2026 WP(C)/6931/2026	SRI PADUKAI THAKURANI, KHORDHA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// () //
143	D-WP(C)/8972/2026 WP(C)/6932/2026	M/S ESMART ENERGY SOLUTION LIMITED, KHORDHA VS JOINT COMMISSIONER, GOODS SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	MUKESH PANDA VS	// () //
144	D-WP(C)/9235/2026 WP(C)/6933/2026	RASIDA BEGUM VS STATE OF ODISHA	DEBABRATA DASH VS	// () //
145	D-WP(C)/8638/2026 WP(C)/6934/2026	SASMITA DAS VS STATE OF ODISHA	SANDHYARANI PANI VS	// () //
146	D-WP(C)/8622/2026 WP(C)/6935/2026	PRAMITA BHATRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //
147	D-WP(C)/9022/2026 WP(C)/6936/2026	GANESH CHANDRA BARIK VS COLLECTOR, PURI	NISHIKANTA MISHRA VS	// () //

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148	D-WP(C)/9195/2026 WP(C)/6937/2026	SRI SRI GOPAL KRUSHNA RAMALILA SAMITI, CUTTACK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
149	D-WP(C)/8796/2026 WP(C)/6938/2026	BHAGIRATHI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
150	D-WP(C)/8629/2026 WP(C)/6939/2026	DEBASISH MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
151	D-WP(C)/8814/2026 WP(C)/6940/2026	SISIR KUMAR MOHANTY VS COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //
152	D-WP(C)/8637/2026 WP(C)/6941/2026	PRANAB KISHORE MOHAPATRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
153	D-WP(C)/8815/2026 WP(C)/6942/2026	GYAN CHAND PRUSTY VS COMMISSIONER CUM CHAIRMAN, STA, CUTTACK	PARTHA SARATHI DAS VS	// 0 //
154	D-WP(C)/8023/2026 WP(C)/6943/2026	GANESWAR SOREN VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
155	D-WP(C)/8966/2026 WP(C)/6944/2026	BIDULATA SENAPATI VS STATE OF ODISHA	SUMIT LAL VS	// 0 //
156	D-WP(C)/8661/2026 WP(C)/6945/2026	PURUSHOTTAM BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
157	D-WP(C)/8674/2026 WP(C)/6946/2026	TIRTHA BISWAL VS SECRETARY GOVT., HIGHER EDUCATION DEPT., GOVT. OF ODISHA, KHORDHA	KIRTAN DANG VS	// 0 //
158	D-WP(C)/8693/2026 WP(C)/6947/2026	SHER SINGH THAKUR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
159	D-WP(C)/8732/2026	SRAVAN SHIPPING SERVICES PVT. LTD., ANDHRA PRADESH	TANMAY MISHRA	//

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	WP(C)/6948/2026	VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	VS	0 //
160	D-WP(C)/8782/2026 WP(C)/6949/2026	RATNAMALA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
161	D-WP(C)/9133/2026 WP(C)/6950/2026	PRADIPTA KISHORE MOHANTY VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //
162	D-WP(C)/8839/2026 WP(C)/6951/2026	LAXMINARAYAN RAO @ LAXMIDHAR DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
163	D-WP(C)/218/2026 WP(C)/6952/2026	PRAKASH KUMAR RATH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
164	D-WP(C)/9315/2026 WP(C)/6953/2026	DR. BASUDEV MOHANTY VS UNION OF INDIA	STHITI PRAGYAN SUNANDINI VS	// 0 //
165	D-WP(C)/6973/2026 WP(C)/6954/2026	SUBHAKANTA BARIK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
166	D-WP(C)/8831/2026 WP(C)/6955/2026	ABDUL MALIK KHAN VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	KAMALAKANTA NAYAK VS	// 0 //
167	D-WP(C)/8731/2026 WP(C)/6956/2026	SRIKANTA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
168	D-WP(C)/7732/2026 WP(C)/6957/2026	SANJAY PRASAD BEHERA VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
169	D-WP(C)/9322/2026 WP(C)/6958/2026	SEKH SALAUDDIN VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
170	D-WP(C)/7754/2026 WP(C)/6959/2026	MANORANJAN CHAND VS	DHANANJAYA MUND VS	// 0

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171	D-WP(C)/8740/2026 WP(C)/6960/2026	STATE OF ODISHA JAMINI RANJAN PATTNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
172	D-WP(C)/8739/2026 WP(C)/6961/2026	ASHISH SETHI VS THE COMMISSIONER OF COMMERCIAL TAXES (C.T) AND GOODS AND SREVICES TAX (GST)	PRABODHA CHANDRA NAYAK VS	// // ()
173	D-WP(C)/8003/2026 WP(C)/6962/2026	NIRANJAN SAHOO VS STATE OF ORISSA	SUDHIR KUMAR PATRA VS	// // ()
174	D-WP(C)/8840/2026 WP(C)/6963/2026	BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// // ()
175	D-WP(C)/8754/2026 WP(C)/6964/2026	ACHYUTANANDA PADHIHARI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()
176	D-WP(C)/9121/2026 WP(C)/6965/2026	DULAMANI ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // ()
177	D-WP(C)/9448/2026 WP(C)/6966/2026	RABINDRA PANDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// // ()
178	D-WP(C)/9128/2026 WP(C)/6967/2026	CUTTACK CLUB LTD, CUTTACK VS ASST. REGISTRAR OF COMPANIES, ODISHA CUTTACK	SATYA SUNDAR KANUNGO VS	// // ()
179	D-WP(C)/9143/2026 WP(C)/6968/2026	IPSITA PRAMANIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()
180	D-WP(C)/8721/2026 WP(C)/6969/2026	DEBI PRASAD ROUT VS COMMISSIONER (APPEALS), GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	ASIT KUMAR DASH VS	// // ()
181	D-WP(C)/9238/2026 WP(C)/6970/2026	JWO GANESWAR SASMAL (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// // ()

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182	D-WP(C)/9130/2026 WP(C)/6971/2026	SMITA RANI GURU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
183	D-WP(C)/55477/2025 WP(C)/6972/2026	NIKUNJA RANJAN GURU VS UNION OF INDIA	ALOK KUMAR DAS VS	// 0 //
184	D-WP(C)/9188/2026 WP(C)/6973/2026	RAJENDRA KUMAR SAHOO VS ADDL. DIRECTOR GENERAL, DIRECTORATE GENERAL OF GST INTELLIGENCE, MUMBAI	SASWAT KUMAR ACHARYA VS	// 0 //
185	D-WP(C)/8307/2026 WP(C)/6974/2026	LOKANATH MOHANTA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
186	D-WP(C)/8736/2026 WP(C)/6975/2026	NAMRATA PANDA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
187	D-WP(C)/9242/2026 WP(C)/6976/2026	SUB GANESWAR NAYAK (RETD) VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
188	D-WP(C)/8798/2026 WP(C)/6977/2026	SRIMANTA SAHA VS STATE OF ODISHA	NIRAJAN KUMAR MISHRA VS	// 0 //
189	D-WP(C)/9136/2026 WP(C)/6978/2026	JYOTIPRAVA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
190	D-WP(C)/8704/2026 WP(C)/6979/2026	PRABHAKAR MUDULI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
191	D-WP(C)/9139/2026 WP(C)/6980/2026	PREMALATA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
192	D-WP(C)/8810/2026 WP(C)/6981/2026	MANO RANJITA BEHERA VS THE CHAIRMAN-CUM-MANAGING DIRECTOR (C.M.D.), NALCO CORPORATE OFFICE, BHUBANESWAR	RESHMA BEHERA VS	// 0 //
193	D-WP(C)/9192/2026	NATIONAL INSURANCE COMPANY LTD., CUTTACK	JYOTI RANJAN DEO	//

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	WP(C)/6982/2026	VS	VS	0
		BIJAYA LAXMI DORA		//
194	D-WP(C)/9140/2026	BAYAMAN PANDA	PRASANNA KUMAR ROUTRAY	//
	WP(C)/6983/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/8933/2026	JYOTSNARANI SAMAL	BHABANI SANKAR DAS	//
	WP(C)/6984/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/8757/2026	GAGAN BIHARI MOHAPATRA	SIDDHANT SARANGI	//
	WP(C)/6985/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/9358/2026	SANTANU KUMAR DEHURY	KRISHNA CHANDRA SAHU	//
	WP(C)/6986/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/9017/2026	GANAPATI ORES AND ISPAT PVT LTD,SUNDARGARH	KANANBALA ROY CHOUDHURY	//
	WP(C)/6987/2026	VS	VS	0
		THE CHIEF COMMISSIONER CT AND GST,CUTTACK		//
199	D-WP(C)/9367/2026	MADHUSMITA MISHRA	RUDRA NARAYAN PARIJA	//
	WP(C)/6988/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/8506/2026	SANGRAM MISHRA	NISHAT AFREEN	//
	WP(C)/6989/2026	VS	VS	0
		SAMBALPUR UNIVERSITY		//
201	D-WP(C)/8759/2026	KUNI BEHERA	SUBHADUTTA ROUTRAY	//
	WP(C)/6990/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/9099/2026	ROSHAN KUMAR PANDEY	PABITRA KUMAR NAYAK	//
	WP(C)/6991/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/9272/2026	PRAKASH RANJAN SOREN	ATUL TRIPATHY	//
	WP(C)/6992/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/9111/2026	SUBRATA BERIHA	PABITRA KUMAR NAYAK	//
	WP(C)/6993/2026	VS	VS	0

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205	D-WP(C)/9072/2026 WP(C)/6994/2026	STATE OF ODISHA TAPAN KUMAR SAHU VS	BHABANI SHANKAR RAYAGURU VS	// // ()
206	D-WP(C)/8800/2026 WP(C)/6995/2026	STATE OF ODISHA UMAKANTA MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
207	D-WP(C)/9033/2026 WP(C)/6996/2026	STATE OF ODISHA NIRAKAR PATEL VS	AKSHAYA KUMAR PANDEY VS	// // ()
208	D-WP(C)/8764/2026 WP(C)/6997/2026	CHAIRMAN-CUM-MANAGING DIRECTOR, THE NEW INDIA ASSURANCE COMPANY LTD., MUMBAI RUSHEKESH @ RISHIKESH PRADHAN VS	MANAS KUMAR CHAND VS	// // ()
209	D-WP(C)/9086/2026 WP(C)/6998/2026	STATE OF ORISSA DR. SAROJINI DAS VS	SANGRAM JENA VS	// // ()
210	D-WP(C)/9288/2026 WP(C)/6999/2026	STATE OF ODISHA RAKESH KUMAR MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // ()
211	D-WP(C)/9115/2026 WP(C)/7000/2026	STATE OF ODISHA BHIMSEN @ BHIMASEN NAIK VS	PABITRA KUMAR NAYAK VS	// // ()
212	D-WP(C)/9355/2026 WP(C)/7001/2026	STATE OF ODISHA M/S THRIVENI EARTHMOVERS PVT LTD VS	KISHORE KUMAR MISHRA VS	// // ()
213	D-WP(C)/8797/2026 WP(C)/7002/2026	STATE OF ODISHA TAPASWANI BHUYAN VS	ASHIT KUMAR DASH VS	// // ()
214	D-WP(C)/9302/2026 WP(C)/7003/2026	STATE OF ORISSA RAKESH PANDA VS	SAIBRATA RATH VS	// // ()
215	D-WP(C)/9120/2026 WP(C)/7004/2026	STATE OF ODISHA NARENDRA BARIK VS	PABITRA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/9292/2026 WP(C)/7005/2026	MAHESWAR DAS VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// 0 //
217	D-WP(C)/8521/2026 WP(C)/7006/2026	M/S SANTIKRISHNA DEVELOPERS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	// 0 //
218	D-WP(C)/8802/2026 WP(C)/7007/2026	S. SHALINI VS STATE OF ODISHA	NIRAJAN KUMAR MISHRA VS	// 0 //
219	D-WP(C)/8990/2026 WP(C)/7008/2026	SANDHYA SERVICE CENTRE,SUNDARGARH VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
220	D-WP(C)/8723/2026 WP(C)/7009/2026	NALINIKANTA SAMAL VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
221	D-WP(C)/7967/2026 WP(C)/7010/2026	JIBARDHAN MEHER VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
222	D-WP(C)/9373/2026 WP(C)/7011/2026	K.NILAMADHABA ACHARY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
223	D-WP(C)/9307/2026 WP(C)/7012/2026	DHIRENDRA KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
224	D-WP(C)/9028/2026 WP(C)/7013/2026	PUSPANJALI SAMAL @ PARIDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
225	D-WP(C)/8519/2026 WP(C)/7014/2026	BIJU BAGAR VS SUB COLLECTOR, JHARSUGUDA	PABITRA KUMAR NAYAK VS	// 0 //
226	D-WP(C)/8825/2026 WP(C)/7015/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
227	D-WP(C)/9079/2026	MAHENDRA PRASAD	ASHOK KUMAR SAHOO	//

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	WP(C)/7016/2026	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/9161/2026 WP(C)/7017/2026	SUDIPTA KUMAR MISHRA VS ANGUL BAR ASSOCIATION, ANGUL	BIDYALOK MOHAPATRA VS	// () //
229	D-WP(C)/8985/2026 WP(C)/7018/2026	SHIV PARIVAR SELF HELP GROUP, SUNDARGARH VS STATE OF ODISHA	BISWAJIT NAYAK VS	// () //
230	D-ABLAPL/6334/2026 ABLAPL/2753/2026	RAKESH DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BASUDEVPUR /573 /2024 () //
231	D-ABLAPL/6475/2026 ABLAPL/2754/2026	AKASH NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /176 /2025 () //
232	D-ABLAPL/6490/2026 ABLAPL/2755/2026	JAGANNATH KETAKI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /65 /2026 () //
233	D-ABLAPL/5863/2026 ABLAPL/2756/2026	RAJESH ROUT VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	NISCHINTAKOILI /50 /2026 () //
234	D-ABLAPL/6491/2026 ABLAPL/2757/2026	KARISHMA SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHHENDIPADA /67 /2026 () //
235	D-ABLAPL/5992/2026 ABLAPL/2758/2026	BANITA BEHERA VS STATE OF ODISHA	NIBEDITA MOHANTY VS	BODEN /257 /2025 () //
236	D-ABLAPL/6266/2026 ABLAPL/2759/2026	AJAY KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR MALLICK VS	BALASORE SADAR /98 /2014 () //
237	D-ABLAPL/6496/2026 ABLAPL/2760/2026	TAPAS @ TAPAS KUMAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /18 /2026 () //
238	D-ABLAPL/6273/2026 ABLAPL/2761/2026	SARANGADHAR BISWAL @ SARANGADHAR NAYAK VS	ASHUTOS DASH VS	KRUSHNA PRASAD /25 /2026 ()

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239	D-ABLAPL/6337/2026 ABLAPL/2762/2026	STATE OF ODISHA NATABAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
240	D-ABLAPL/6497/2026 ABLAPL/2763/2026	STATE OF ODISHA FIROJA BIBI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// BANDOMUNDA /275 /2025 ()
241	D-ABLAPL/6296/2026 ABLAPL/2764/2026	STATE OF ODISHA SURESH KUMAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// BAMBARI /36 /2026 ()
242	D-ABLAPL/6504/2026 ABLAPL/2765/2026	STATE OF ODISHA SISIR KUMAR PATRA @ CH. SISIRA KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIMAKHANDI /43 /2026 ()
243	D-ABLAPL/6340/2026 ABLAPL/2766/2026	STATE OF ODISHA PRASANNA NAYAK @ PRASANNA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RANPUR /380 /2025 ()
244	D-ABLAPL/6373/2026 ABLAPL/2767/2026	STATE OF ODISHA ASRAPH KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// GOPALPUR /40 /2026 ()
245	D-ABLAPL/6347/2026 ABLAPL/2768/2026	STATE OF ODISHA MILU GOCHHAYAT @ GOCHHAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// BAGDIA /230 /2025 ()
246	D-ABLAPL/6378/2026 ABLAPL/2769/2026	STATE OF ODISHA SK. RAMJAN @ RAMBO VS STATE OF ODISHA	SK. ZAFARULLA VS	// PURUNABAZAR /25 /2026 ()
247	D-ABLAPL/6513/2026 ABLAPL/2770/2026	STATE OF ODISHA BABAJI CH. SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /27 /2026 ()
248	D-ABLAPL/6514/2026 ABLAPL/2771/2026	STATE OF ODISHA KANHU CHARAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATKURA /71 /2025 ()
249	D-ABLAPL/6393/2026 ABLAPL/2772/2026	STATE OF ODISHA PRAKASH KUMAR PALAI @ PAPU PALAI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// GOP /45 /2026 ()

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250	D-ABLAPL/6400/2026 ABLAPL/2773/2026	SHIBA SANKAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /309 /2025 () //
251	D-ABLAPL/6516/2026 ABLAPL/2774/2026	KAILASH CHANDRA BEERO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /52 /2022 () //
252	D-ABLAPL/6401/2026 ABLAPL/2775/2026	SAMRAT BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL 2(C)CC/000025/2025
253	D-ABLAPL/6518/2026 ABLAPL/2776/2026	MANORANJAN TRIPATHY @ TUTU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /108 /2008 () //
254	D-ABLAPL/6431/2026 ABLAPL/2777/2026	SHIBADATTA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KANDARPUR /34 /2026 () //
255	D-ABLAPL/5956/2026 ABLAPL/2778/2026	DEBENDRA PANI @ DEBENDRA KUMAR PANI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CAPITAL P.S. /547 /2024 () //
256	D-ABLAPL/6441/2026 ABLAPL/2779/2026	SEKH ANWAR HOSSEN VS STATE OF ODISHA	AKSHYA KUMAR SUBUDHI VS	ANGUL TOWN /1182 /2025 () //
257	D-ABLAPL/6306/2026 ABLAPL/2780/2026	BIBHAKTA KUMAR PRADHAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	JATNI P.S. /399 /2025 () //
258	D-ABLAPL/6349/2026 ABLAPL/2781/2026	DHANA @ SATYAJIT MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHAMNAGAR /77 /2026 () //
259	D-ABLAPL/6445/2026 ABLAPL/2782/2026	SK. IZRAIL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /28 /2026 () //
260	D-ABLAPL/6524/2026 ABLAPL/2783/2026	PARSU @ PARSURAM ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /433 /2025 () //
261	D-ABLAPL/6446/2026	KAMAL LOCHAN JENA	PRAVASH CHANDRA JENA	MAHILA P.S. BUXIBAZAR /83 /2024

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	ABLAPL/2784/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/6353/2026 ABLAPL/2785/2026	GOURANGA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /48 /2026 () //
263	D-ABLAPL/6526/2026 ABLAPL/2786/2026	SOUMYA RANJAN DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SUKINDA /68 /2025 () //
264	D-ABLAPL/6402/2026 ABLAPL/2787/2026	DEBENDRA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar)
265	D-ABLAPL/6453/2026 ABLAPL/2788/2026	DEEPAK KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	2(A)CC/0000098/2024 BAIDYANATHPUR /493 /2024 () //
266	D-ABLAPL/6405/2026 ABLAPL/2789/2026	KABITA SAHOO @ PRUSTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BYREE /46 /2026 () //
267	D-ABLAPL/6502/2026 ABLAPL/2790/2026	SHANKAR GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /56 /2026 () //
268	D-ABLAPL/6422/2026 ABLAPL/2791/2026	RAMAKANTA MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /184 /2026 () //
269	D-ABLAPL/6503/2026 ABLAPL/2792/2026	NIGAM PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /56 /2026 () //
270	D-ABLAPL/6424/2026 ABLAPL/2793/2026	BIDYADHAR DORA VS STATE OF ODISHA	SAILABALA JENA VS	JENAPUR /446 /2025 () //
271	D-ABLAPL/6507/2026 ABLAPL/2794/2026	SARAT CHANDRA PRADHAN @ SARAT PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /56 /2026 () //
272	D-ABLAPL/6508/2026 ABLAPL/2795/2026	RIYAJUDDI KHAN @ RIYAJUDDIN KHAN VS	JYOTIRMAYA SAHOO VS	KHURDA MODEL /90 /2026 ()

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273	D-ABLAPL/6527/2026 ABLAPL/2796/2026	STATE OF ODISHA BISWAJIT SWAIN VS STATE OF ODISHA	SANJIB KHANDAYATRAY VS	// TANGI /182 /2025 () //
274	D-ABLAPL/6554/2026 ABLAPL/2797/2026	BIKASH SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /46 /2026 () //
275	D-ABLAPL/6555/2026 ABLAPL/2798/2026	GYAN RANJAN SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
276	D-ABLAPL/6576/2026 ABLAPL/2799/2026	MANORANJAN PANDA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /289 /2025 () //
277	D-ABLAPL/5966/2026 ABLAPL/2800/2026	SANA @ SANATAN NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUNUPUR /30 /2025 () //
278	D-ABLAPL/6577/2026 ABLAPL/2801/2026	SK. MUJAFAR HUSEN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /9 /2026 () //
279	D-ABLAPL/5974/2026 ABLAPL/2802/2026	BAPUJI NAIK @ BABU NAIK VS STATE OF ODISHA	MANGU NANDY VS	BANIGOCHA /20 /2025 () //
280	D-ABLAPL/6357/2026 ABLAPL/2803/2026	GHANASHYAM JENA @ HADIBANDHU JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /94 /2021 () //
281	D-ABLAPL/6579/2026 ABLAPL/2804/2026	HAREKRUSHNA NAYAK @ HARIA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RASGOBINDPUR /81 /2025 () //
282	D-ABLAPL/6494/2026 ABLAPL/2805/2026	HIMA CHALA PANDA @ HIMANCHALA PANDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	RENGALI DAM SITE /48 /2026 () //
283	D-ABLAPL/6580/2026 ABLAPL/2806/2026	DUSASAN BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	RAMACHANDI /23 /2026 () //

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284	D-ABLAPL/6572/2026 ABLAPL/2807/2026	GOBINDA MAHAKUD VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /36 /2026 () //
285	D-ABLAPL/6586/2026 ABLAPL/2808/2026	SK. MUJAFAR HUSEN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /107 /2025 () //
286	D-ABLAPL/6500/2026 ABLAPL/2809/2026	RITU NAIK @ RINTU NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /657 /2024 () //
287	D-ABLAPL/6590/2026 ABLAPL/2810/2026	SUMAN SAMAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /327 /2025 () //
288	D-ABLAPL/6557/2026 ABLAPL/2811/2026	RAMANKANTA BEHERA VS STATE OF ODISHA	HARIPAD MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU () //
289	D-ABLAPL/6542/2026 ABLAPL/2812/2026	ARJUN KHILLO @ ARJUN KHILA @ KHILLA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KORAPUT SADAR /213 /2025 () //
290	D-ABLAPL/6168/2026 ABLAPL/2813/2026	SUDHANSHU SEKHAR BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JEYPORE TOWN /103 /2023 () //
291	D-ABLAPL/6600/2026 ABLAPL/2814/2026	MANOJ MAJHI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /15 /2026 () //
292	D-ABLAPL/6460/2026 ABLAPL/2815/2026	BHITIKA BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /2 /2026 () //
293	D-ABLAPL/6603/2026 ABLAPL/2816/2026	BISHIKESHAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /174 /2025 () //
294	D-ABLAPL/6462/2026 ABLAPL/2817/2026	RANJITA BEHERA PANDA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /2 /2026 () //
295	D-ABLAPL/6125/2026	HAUDI @ BHARATI SAMANTA	APARESH BHOI	NAIKANI-DIHI /280 /2025

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	ABLAPL/2818/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/6543/2026 ABLAPL/2819/2026	SUSHANTA KUMAR THATOI @ SUSANTA KUMAR THATOI @ SUSURA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GURUDIJHATIA /30 /2025 () //
297	D-ABLAPL/6465/2026 ABLAPL/2820/2026	BHARAT BHUSAN BEHERA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /2 /2026 () //